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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/123/(IB)/2017
NAME OF THE PETITIONER(S) : A K CHATURVEDI & CO
NAME OF THE RESPONDENT(S) : SHELL INDIA MARKETS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) LILLY FRANCIS
for m/s King & Partridge

Respondent

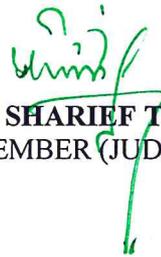
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ORDER

Matter has been called. There is no representation on behalf of the Petitioner. As seen from the orders dated 23.06.2017 and 19.07.2017, the Petitioner did not appear in the matter. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed in default.**



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)